



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SMT. JUSTICE ANURADHA SHUKLA

ON THE 9th OF JANUARY, 2026

REVIEW PETITION No. 103 of 2025

M/S ASUJA ESERV PRIVATE LIMITED

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Avi Singh - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the review petition reserving the right of the petitioner to file an appeal against the order in review dated 17.12.2024.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(ANURADHA SHUKLA)
JUDGE